

ITEM NO.101

COURT NO.8

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s).4947/2017

TECHNOLOGY PARK LIMITED

APPELLANT(S)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

RESPONDENT(S)

IA No. 133423/2023 - APPLICATION FOR PERMISSION
IA No. 303684/2025 - APPLICATION FOR PERMISSION
IA No. 189131/2024 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 182485/2024 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 133429/2023 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 303687/2025 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 133430/2023 - EXEMPTION FROM FILING O.T.
IA No. 303688/2025 - EXEMPTION FROM FILING O.T.
IA No. 4/2014 - INTERVENTION APPLICATION
IA No. 303685/2025 - INTERVENTION/IMPLEADMENT
IA No. 109020/2017 - INTERVENTION/IMPLEADMENT
IA No. 189209/2024 - INTERVENTION/IMPLEADMENT
IA No. 182973/2024 - INTERVENTION/IMPLEADMENT

WITH

C.A. No. 4948/2017 (III-A)

IA No. 6/2014 - INTERVENTION APPLICATION
IA No. 211559/2023 - INTERVENTION/IMPLEADMENT

C.A. No. 24159-24161/2017 (III-A)

IA No. 4/2014 - INTERVENTION APPLICATION
IA No. 211554/2023 - INTERVENTION/IMPLEADMENT

Date : 16-07-2026 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SANJAY KAROL
HON'BLE MR. JUSTICE NONGMEIKAPAM KOTISWAR SINGH

For Appellant(s) :

Mr. Ravindra Kumar, Sr. Adv.
Mr. Binay Kumar Das, AOR
Ms. Priyanka Das, Adv.
Ms. Neha Das, Adv.
Mr. Shivam Saxena, Adv.

Mr. Aditya Soni, AOR

For Respondent(s) : Mr. Aditya Soni, AOR

Mr. Vikas Bansal, Adv.
Mr. Shashank Shekhar Singh, AOR
Mr. Abhinav Singh, Adv.

Mr. Binay Kumar Das, AOR
Ms. Mukti Chowdhary, AOR
Mr. Nishant Bishnoi, AOR

Mr. Raja Chatterjee, Adv.
Mr. Piyush Sachdev, Adv.
Mr. Adeel Ahmed, AOR
Ms. Riya Dutta, Adv.
Ms. Shweta Roy, Adv.
Mr. Aamir Husain, Adv.
Ms. Chumthunglo Z Ngullie, Adv.

Mr. Ankur S. Kulkarni, AOR

Mr. O. P. Gaggar, AOR
Mr. Sachindra Karn, Adv.

Ms. Supriya Juneja, AOR

Mr. Shubham Singh, AOR
Mr. Aditya Singh, Adv.
Mr. Mohammad Shadab Naqvi, Adv.
Mr. Kamal Kishore, Adv.

Ms. Prerana Chaturvedi, AOR
Mr. Ram Avtar Bansal, AOR

Mr. D.M. Goburdhun, Sr. Adv.
Mr. Towseef Ahamed Dar, Adv.
Mr. Gouri Goburdhun, Adv.

Upon hearing the counsel the Court made the following
O R D E R

1. It appears that the appellant in Civil Appeal No.4947/2017 is not serious in pursuing the matter for amicable resolution of the disputes.
2. Let the appellant make himself available before an appropriate authority on 20.07.2026.

3. List on 30.07.2026.

**(D. NAVEEN)
COURT MASTER (SH)**

**(ANU BHALLA)
COURT MASTER (NSH)**